

PROFORMA FOR DECLARATION ASSETS
(AS On Dated 31-03-2012)

Name Of Officer(In Full):-

SHYAM SUNDER KASHYAP

Date Of Birth:-

11-05-1968

Present post held:-

11th Addl. Civil Judge Class-I

Immovable Property			How acquired Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
Name Of District Sub Division Taluka and Village in which property is situated	Name and details of Property	If not in own name state in whose name held and his/her relationship to the govt. Servent	
	Housing and others Building		
	Land		
1 Albela Para Dis-Kanker	2 House Land	4 For Wife - Smt. Premilata Kashyap	5 By Purchase Date - 18.9-11
	3 0.20 Dec/ 0.81 Hectare		

(Shyam Sunder Kashyap)
(Shyam Sunder Kashyap), First Class
Judicial Magistrate, Durg (C.G.)

Movable Property (Valued Above 25,000/-Of Rs)			
Name of Article		Purchase Date	25-10-2010
1. Wagoner Car No-C.G.12 R 1869	4,15,873 /-		
	Jewellery (Lum Sum)		
Jewellery (Wroth Rs)			
1-Gold Jewellery/Ornaments, Approx 50Grams	Approx Price 1,60,000/-		
2-Silver Jewellery 900Grams	Price 55,000/-		
Gold & Silver Ornaments Received in Marriage Form Gifted in My Family Dated 30-04-2007			
	Share/Debenture	Nos Of Share	
Name Of issuing Company		2	
1			
NIL		NIL	


 Sunil Kumar
 (Sunil Kumar, First Class
 Magistrate, C.G.)
 District Court

Life Insurance Policy & Others			
Name Of Issuing Company	Amount		
1-358256905DOP 4-02-2011 DLP 04-02-2031	10,00,000/-		
2-358250781DOP 7-01-2011 DLP 03-01-2026	10,00,000/-		
3-385335278 8-01-2008 DLP 2023	5,00,000/-		
4-358250787 7-01-2011 DLP 3-1-2026	10,00,000/-	for wife	
Bank Deposits/Security & Investments			
Name Of Bank	City	Amount	
1)Fixed Deposits			
2)Savings Bank A/Cs			
3)PPF			
4)GPF			
5)NPS			
6)Others			
		1,74,571/-RS	मोट-रोड पानी अटल

1-In Case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.

Note- the expected declarations is Subject to provision of C.G. Civil Services (conduct) Rules 1965

Signature of the Officer
 (Signature)
 Judicial Magistrate First Class
 Purg (C.G.)